

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 438 of 2013 in Appeal No. 37 of 2013 &
IA Nos. 55 & 437 of 2013

Dated : 4th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GMR Energy Ltd. ... Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Ors. ... Respondent(s)

Counsel for the Appellant (s) : **Mr. C.S. Vaidyanathan, Sr. Adv.**
Mr. Gopal Jain
Mr. Alok Shankar
Ms. Pavni Poddar

Counsel for the Respondent (s): **Mr. Sanjay Sen, Sr. Advocate**
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.6
Mr. M.G. Ramachandran for Govt. of
Karnataka

Appeal No. 303 of 2013

Bangalore Electricity Supply
Company Ltd. & Ors. ... Appellant(s)
Versus
GMR Energy Ltd. & Ors . .. Respondent(s)

Counsel for the Appellant (s) : **Mr. Sanjay Sen, Sr. Adv.**
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): **Mr. C.S. Vaidyanathan, Sr. Adv.**
Ms. Pavni Poddar
Mr. M.G. Ramachandran for Govt. of
Karnataka

ORDER

Mr. C.S. Vaidyanathan, Senior Learned Counsel has argued the matter appearing for the Respondents in Appeal no. 303 of 2013.

Post the matter for making further submissions on **5.2.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt